

Format for quarterly compilation of data:


**CASES INSTITUTION AND DISPOSAL IN THE FIRST QUARTER ENDING YEAR, 2018
HIGH COURT OF SIKKIM**

Name of the High Court	Quarter	Cases brought forwarded from the previous Year (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ. + CrI.)	Civil	CrI.	(Civ. + CrI.)	Civil	CrI.	(Civ. + CrI.)	Civil	CrI.	(Civ. + CrI.)
High Court of Sikkim	I	150	60	210	18	14	32	11	09	20	157	65	222

Annexure – II

STRENGTH OF JUDGES

Total Sanctioned Strength (I Qtr.)	Total Working Strength (I Qtr.)	Vacancy
03	03	NIL


 10/4/2018
 DEPUTY REGISTRAR (JUDG.)
 High Court of Sikkim
 Gangtok

